

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 12th March , 2010.**

DEATH OCCURRED IN ACCIDENTS

***142. SH. BHARAT BHUSHAN BATRA, M.L.A. :** Will the Chief Minister be pleased to state :-

(a) the number of accident cases registered U/S 304 A IPC in Haryana togetherwith the number of deaths that occurred during last two years i.e. from 01-1-2008 to 31-12-2009 ;

(b) the number of accidents in which more than one fatality occurred out of the above said cases; and

(c) whether there is any proposal under consideration of the Government to amend Punjab Police Rules. 1934 to exempt the requirement of post-mortem in the cases of death that occurred in road accidents ?

SUMIT KUMAR

Chandigarh:

The 4th March, 2010

Secretary,

Haryana Vidhan Sabha